

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.424

IA/2930/ND/2024, New IA/3362/ND/2024 IN IB/142/ND/2022

IN THE MATTER OF:

Digital Compusystems Private Limited	...	Applicant
Versus		
Mahamay Building Solution Privatelimited	...	Respondent

Under Section 7 (IBC)

Order delivered on 05.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent	:	
For the CoC	:	PCS Alok Kr. Tripathi in IA/2930/ND/2024
For the RP	:	Adv. Amarpreet Jaiswal in New IA/3362/ND/2024

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **07.08.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)